

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- †2938**

TO BE ANSWERED ON- 12/12/2024

**SCHEMES FOR NOMADIC TRIBES**

†2938. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the schemes being implemented for the nomadic tribes and communities in the country;
- (b) the details of the NGOs involved in the implementation of the said schemes; and
- (c) whether the Government proposes to formulate any action plan to provide housing and other Government facilities to these people and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (c):** Ministry of Social Justice and Empowerment through Development and Welfare Board for De-notified, Nomadic and Semi Nomadic Communities (DWBDNC) is implementing a Scheme for Economic Empowerment of DNTs (SEED) for development and welfare of DNTs. This scheme has four components namely, Educational Empowerment (Free Coaching), Health Insurance, Livelihood and Housing.

SEED is being implemented through Government and Non-Government agencies namely

- i. Prayatna, Noida, Uttar Pradesh,
- ii. National Institute of Micro, Small and Medium Enterprises, Hyderabad, Telangana,
- iii. Nirman Bahu Udheshiya Sanstha, Aurangabad, Maharashtra,
- iv. Mahila Mandal Barmer Agor, Barmer, Rajasthan,
- v. Arpan Sewa Sansthan, Jaipur, Rajasthan,
- vi. Centre for Advanced Research and Development (CARD), Bhopal, Madhya Pradesh,
- vii. Pradan, New Delhi
- viii. Aga Khan Foundation, New Delhi

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